

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

EA No. 27/2026

IN

OA No. 458/2023

(Earlier OA No. 172/2026)

**IN THE MATTER OF:**

Smt. Shweta Sharma

.....Applicant

Versus

State of Haryana & Ors.

.....Respondents

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Place: Faridabad  
Dated: 29.04.2026

*R. Khurana*

**Rahul Khurana, Advocate**  
A-174, 2<sup>nd</sup> Floor, Defence Colony  
New Delhi, 09811894060  
[rkhuranalegal@gmail.com](mailto:rkhuranalegal@gmail.com)

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 172/2026

**IN THE MATTER OF:**

Smt. Shweta Sharma .....Applicant

Versus

State of Haryana & Ors. ....Respondents

**REPLY BY WAY OF AFFIDAVIT OF AYUSH SINHA, IAS,  
DEPUTY COMMISSIONER cum DISTRICT MAGISTRATE,  
FARIDABAD**

**MOST RESPECTFULLY SHOWETH:**

I, Ayush Sinha, IAS, Deputy Commissioner cum District Magistrate, Faridabad, do hereby solemnly affirm and declare as under:

1. That the deponent, in the aforesaid official capacity, being well conversant with the facts and circumstances of the present case, is competent and authorized to swear this affidavit.
2. That vide order dated 30.03.2026, this Hon'ble Tribunal was pleased to issue show cause notice to the District Magistrate, Faridabad and the present reply is being filed by the deponent in compliance thereof in the instant Execution Application.
3. That the relevant directions issued by this Hon'ble Tribunal vide order dated 30.03.2026 are reproduced herein for ready reference:



ATTESTED AS IDENTIFIED

*Sulh*

Executive Magistrate  
Faridabad

"Show-Cause notices be issued to the District Magistrate, Faridabad and the Commissioner, Municipal Corporation, Faridabad to show cause by filing their explanations as to why order for execution under Section 25 of the National Green Tribunal Act, 2010 and order for prosecution under Section 26 of the National Green Tribunal Act, 2010 for non-compliance with directions given by this Tribunal be not passed against them.

The District Magistrate and the Commissioner, Municipal Corporation, Faridabad are also directed to take remedial measures within four weeks for proper solid waste management in accordance with the directions given by this Tribunal and file separate compliance reports in this regard."

4. That in compliance with the aforesaid order of this Hon'ble Tribunal, the office of the deponent, vide letter dated 09.04.2026, requested the Municipal Corporation, Faridabad to ensure compliance of the directions issued by the Hon'ble NGT and to submit an Action Taken Report in the matter. A copy of the letter dated 09.04.2026 is annexed as **Annexure R-1**.
5. That in compliance with the aforesaid letter dated 09.04.2026 as well as the order dated 30.03.2026 passed by this Hon'ble Tribunal, the Additional Commissioner, Municipal Corporation, Faridabad submitted its internal report to the office of the deponent vide letter dated 22.04.2026 alongwith photographs, stating therein that site in question has been cleaned.



6. That a meeting on the issue in question was convened by the deponent on same day i.e. 22.04.2026. Pursuant thereto, vide

ATTESTED AS IDENTIFIED

*Sulh*  
Executive Magistrate  
Faridabad

communication dated 23.04.2026, the SDM, Badkhal was directed to inspect the site and submit a report. A copy of the letter dated 23.04.2026 is annexed as **Annexure R-2**.


7. That in compliance of the letter dated 23.04.2026 issued by the office of deponent, the SDM, Badkhal inspected the site and submitted a report dated 24.04.2026 to the deponent stating that he alongwith revenue officers and Assistant Sanitary Inspector Sh. Anil Kumar (MCF) visited the site of Budhiya Nalla near Sector 45 and 43 and found that no dump of the solid waste/garbage was stored. Further, he has stated that the site is clean and dump has been removed completely. A copy of the said report dated 24.04.2026 alongwith photographs is annexed as **Annexure R-3 (colly)**. A compliance report dated 24.04.2026 was received from the Commissioner, MC, Faridabad reiterating the same facts. Copy of letter dated 24.04.2026 of the Commissioner, MCF addressed to the deponent is annexed as **Annexure R-4**



That it is humbly submitted that the answering respondent has complied with the directions of this Hon'ble Tribunal and undertakes to comply with any further directions that may be issued in the present Execution Application.

9. That in view of the compliance carried out and the fact that the solid waste/garbage has been removed from the site in question, as duly verified through the report of the Municipal Corporation, Faridabad as well as the inspection conducted by the SDM, Badkhal, it is most respectfully prayed that the show cause notice issued to the answering respondent vide order dated 30.03.2026 may kindly be discharged/dropped in the interest of justice. It is most respectfully

ATTESTED AS IDENTIFIED  
submitted

  
Executive Magistrate  
Faridabad

that answering respondent has highest regard for this

Hon'ble Tribunal and is committed for compliance of the directions passed by this Hon'ble Tribunal. it is humbly submitted that the answering respondent undertakes to comply with any further directions that may be issued passed by this Hon'ble Tribunal.

29/4/26  
DEPONENT



**VERIFICATION:**

Verified at Faridabad on this 29<sup>th</sup> day of April 2026 that the contents of paras no. 1 to 9 of my affidavit are true and correct to the best of my knowledge based on information derived from office record which I believe to be true. No part of it is false and nothing material has been concealed therein.

29/4/26  
DEPONENT



ATTESTED AS IDENTIFIED

*[Signature]*

Executive Magistrate  
Faridabad

Office of The Deputy Commissioner, Faridabad  
 Mini Secretariat, Sector-12, Faridabad  
 Office Phone:- 0129-2227936, 2226604, Email Id - [dcfbd@hry.nic.in](mailto:dcfbd@hry.nic.in)

To

Commissioner,  
 Municipal Corporation,  
 Faridabad.

Memo. 4912

/LFA/G-III/2026

dated: 09-04-26

Sub: Application against the illegal dumping of massive amount of solid waste garbage resulting in creation of a 'mini garbage mountain' and poisonous leachates over the course of natural water body, known as Budhiya Nalla in Sector 45 and 43, Faridabad, Haryana.


Kindly find enclosed herewith a copy of Email received from Sh. Rahul Khurana, Advocate in Hon'ble NGT alongwith application submitted by Smt. Shweta Sharma, Chairperson, Navsha Foundation, Faridabad on the subject cited above.

In this connection you are requested to kindly direct the concerned officers to make compliance of the order of Hon'ble NGT before the next date of hearing i.e. 13.04.2026 and submit the report 02 days before the next date of hearing.

Enci: As above.

ATTESTED AS IDENTIFIED

  
 Executive Magistrate  
 Faridabad

  
 for Deputy Commissioner,  
 Faridabad.



Office of The Deputy Commissioner, Faridabad  
Mini Secretariat, Sector-12, Faridabad  
Office Phone:- 0129-2227936, 2226604, Email Id - [dcfbd@hry.nic.in](mailto:dcfbd@hry.nic.in)

**Most Urgent / Date Bound / NGT Matter**

To

SDM, Badkhal.

No. LFA/ 4964

/G-II/2026

Dated: 23-4-26

Subject:-

Inspection of site regarding application against the illegal dumping of massive amount of solid waste garbage resulting in creation of a 'mini garbage mountain and poisonous leachates over the course of natural water body, known as Budhiya Nalla in Sector 45 and 43, Faridabad, Haryana.

Please find enclosed herewith a copy of order dated 30.03.2026 passed by the Hon'ble NGT on the subject cited above.

It is intimated that Ld. Deputy Commissioner, Faridabad has given direction in the meeting held on 22.04.2026 to inspect the site near Budhia Nala (Sector-45&43) Faridabad. As such you are requested to inspect the site of Budhiya Nala near sector-45, sector- 43 whether the dump of solid waste/garbage has been removed or not and to submit your Inspection Report to this office upto 25.04.2026 positively so as to file reply in the Hon'ble NGT 2 days before the next date of hearing i.e. 30.04.2026.

**PLEASE TREAT IT AS MOST URGENT.**

Encl: As above.

Endstt. No. LFA/4965-66

/G-II/2026


dated : 23-4-26

for Deputy Commissioner,  
Faridabad.

A copy of above is forwarded to the following:-

1. ACMC-III, Municipal Corporation, Faridabad with the direction to send Action Taken Report in this regard to this office immediately and to get submitted the reply in Hon'ble NGT 2 days before the next date of hearing i.e. 28.04.2026.
2. ADA, O/o DC Office, Faridabad for information and necessary action.

ATTESTED AS IDENTIFIED

  
Executive Magistrate  
Faridabad

  
for Deputy Commissioner,  
Faridabad.



O/O SUB DIVISIONAL OFFICER (C), BADKHAL 7

कार्यालय उपमण्डल अधिकारी (ना०), बडखल।

To


The Deputy Commissioner,  
Faridabad.

No. 1403 / R.K.

Dated:-24.04.2026

Subject:- Inspection of site regarding application against the illegal dumping of massive amount of solid waste garbage resulting in creation of a 'mini garbage mountain and poisonous leachates over the course of natural water body as Budhiya Nalla in Sector 45 and 43, Faridabad, Haryana.

On the above cited subject, it is submitted to you on dated 24.04.2026 the undersigned along with the revenue officers and Assistant Sanitary Inspector Sh. Anil Kumar (MCF) visited the site of Budhiya Nalla near Sector 45 and Sector 43 and found that no dump of solid water/garbage was stored. The site is clean and dump has been removed completely. Photographs of the site are hereby attached.

  
Sub Divisional Officer(C).  
Badkhal.

ATTESTED AS IDENTIFIED


  
Executive Magistrate  
Faridabad







GPS Map Camera

Faridabad, Haryana, India   
1067, Greenfield Colony Block B, Sector 43,  
Faridabad, Haryana 121010, India  
Lat 28.45692° Long 77.298158°  
Friday, 24/04/2026 05:01 PM GMT +05:30

From

Commissioner  
Municipal Corporation  
Faridaabad.

To

Deputy Commissioner .  
Faridabad.

Memo No: MCF/AE(B)/2026/44

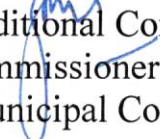
Dated:-24-04-2026

**Subject:- Compliance Report – NGT Order dated 30-03-2026**

**OA No. 172 of 2026- Smt. Shweta Sharma V/S State of Haryana  
& Ors.**

With reference to the above subject, it is submitted that in compliance with the order dated 30-03-2026 passed by the Hon'ble National Green Tribunal (NGT) in OA No. 172 of 2026 (Smt. Shweta Sharma vs State of Haryana & Ors., NDOH 30-04-2026), necessary action has been taken.

As per the report of the Assistant Sanitary Inspector, Municipal Corporation Faridabad dated 22-04-2026, the site in question near Budhiyana/Green field Colony has been completely cleaned. Photographs in this regard are enclosed for your kind perusal.

  
Additional Commissioner-III  
For - Commissioner  
Municipal Corporation  
Faridaabad.  
